

①

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

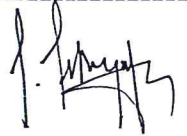
PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/46/2016  
NAME OF THE PETITIONER(S) : P.Mohanraj and another  
NAME OF THE RESPONDENT(S) : M M Gears P Ltd and 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S. Sathya ganesh

Counsel for Petitioners  
(9840738829)



**ORDER**

R. Vidhya Shanker Adv. for Respondent R. Vidhya Shanker  
Counsel representing both the parties are present. Counsel for petitioner stated

that he has informed the valuer appointed by the petitioner to cooperate with the  
valuer appointed by the respondent and file a joint report. In view of the  
submissions, both the valuers are directed to file a joint valuation report with the  
cooperation of both the parties. Time is extended at request. Put upon  
20.09.2017 at 10.30 A.M.

Member (Judicial)

bc